

Translation into Hindi of Delhi Administration Rules etc.

1745. **Shri B. C. Mullik:** Will the Minister of Home Affairs be pleased to lay on the Table lists of all rules, registers, forms and other records of various Departments of Delhi Administration which have been translated into Hindi and Urdu before the establishment of the new administrative set up in Delhi and since then?

The Minister of State in the Ministry of Home Affairs (Shri Datar): Information is being collected and will be laid on the Table of the House as soon as possible.

चोरी छिपे साये से जाये गये सोने का पकड़ा जाना

१७४६. श्री मोहन स्वरूप : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या २८ नवम्बर, १९५७ को प्रशुल्क विभाग ने २०१० तोले सोने को, जिसका मूल्य २ लाख रुपया होता है, और जिसे तस्कर व्यापारियों ने कालीकट से १० मील दूर कपात में समुद्रतल में छिपा रखा था पकड़ा ;

(ख) क्या इसी स्थान से कुछ समय पहले भी १५६० तोले सोना निकाला गया था ; और

(ग) यदि हां, तो ऐसी घटनाओं की पुनरावृत्ति को रोकने के लिये क्या उपाय किये जा रहे हैं ?

वित्त मंत्री (श्री ति० ल० कृष्णमाचारी) :

(क) तथा (ख). जी हां ।

(ग) ऐसी घटनाएं फिर न होने देने के लिए सरकार द्वारा कई तरह के और क्रमशः जोरदार उपाय किये जा रहे हैं ।

Zeiss Planetarium in Calcutta

1747. { **Shri H. N. Mukerjee:**
Shri Prabhat Kar:

Will the Minister of Education and Scientific Research be pleased to state:

(a) whether there is a scheme for the setting up in Calcutta of a Zeiss Planetarium to be supplied by East Germany; and

(b) if so, the details thereof?

The Minister of Education and Scientific Research (Maulana Azad):

(a) No, Sir.

(b) Does not arise.

Supply of C.I. Sheets to Bombay

1748. **Shri Pangarkar:** Will the Minister of Steel, Mines and Fuel be pleased to state the total quantity of galvanised corrugated iron sheets allotted to Bombay state during the years 1956-57 and 1957-58 so far separately?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): Allocations are not made category-wise.

All India Council for Elementary Education

1749. **Shri D. C. Sharma:** Will the Minister of Education and Scientific Research be pleased to state:

(a) when a meeting of the All-India Council for Elementary Education is likely to be held; and

(b) the subjects for discussion?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimani): (a) No date has yet been fixed. It is likely to be held before the end of the current financial year.

(b) The agenda is being finalized.

Corruption Cases

1750. { **Shri D. C. Sharma:**
Sardar Iqbal Singh:

Will the Minister of Home Affairs be pleased to state:

(a) the number of corruption cases among Central Government employees brought to the notice of Government during August to November, 1957;

(b) the number against whom departmental enquiries were held;

(c) the number convicted by Courts; and

(d) the category of officials involved?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) to (d). During the period from August to November, 1967, the Special Police Establishment registered 237 new cases involving 332 Central Government servants of whom 52 were gazetted officers. Out of these cases as well as cases already under investigation from previous years, departmental enquiries were finalised in 78 cases of which 64 ended in punishment involving 15 Gazetted and 59 Non-Gazetted officers.

During the same period 61 cases ended in conviction in which one Gazetted and 27 Non-Gazetted officers were involved in addition to 34 private individuals.

Similar information in respect of the cases dealt with by the Ministries is being collected and will be laid on the Table of the House.

Distribution of Coal

1751. Shri D. C. Sharma: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether Government have formulated any policy regarding the distribution of coal to various State Governments during 1957-58; and

(b) if so, the nature thereof?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) and (b). Coal is not distributed to State Governments as such, but allocation is made to industries on the basis of priority. A statement is laid on the Table of the Lok Sabha showing the names of the consumers arranged according to priorities now prevailing. [See Appendix IV, annexure No. 63]

A statement giving figures of despatches made in the month of September, 1967 (latest figures available)

to industries located in various States has been placed in the Parliament Library.

Distribution of Steel

1752. Shri D. C. Sharma: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether Government have formulated any policy regarding the distribution of steel to various State Governments during 1957-58; and

(b) if so, the nature thereof?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) and (b). Allocations of steel are made on the basis of availability and demands, including the requirements of priority projects.

Excise Duty

1753. { Shri D. C. Sharma:
Sardar Iqbal Singh:

Will the Minister of Finance be pleased to state the amounts realised annually from excise duty from Punjab State from the year 1950-51 onwards?

The Minister of Finance (Shri T. T. Krishnamachari): A statement showing the required information is laid on the Table of the Lok Sabha. [See Appendix IV, annexure No. 64]

SUNFFED

1754. Shri D. C. Sharma: Will the Minister of Finance be pleased to state:

(a) the progress made towards the establishment of a Special United Nations Fund for Economic Development; and

(b) whether the legal framework and the organisational set-up have been finalised and approved?

The Minister of Finance (Shri T. T. Krishnamachari): (a) The proposal for the establishment of a Special United Nations Fund for Economic